

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.366/08

Thursday this the 17th day of September 2009

C O R A M :

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

V.Subramaniam,
Goods Shed Porter,
Nagercoil Railway Station, Kotta (P.O.) ...Applicant
(By Advocate Mr.S.M.Prasanth)

V e r s u s

1. Union of India represented by the General Manager,
Southern Railway, Madras.
2. The Divisional Personnel Officer,
Trivandrum Division,
Divisional Railway Manager's Office. ...Respondents

(By Advocate Mr.Sunil Jose)

This application having been heard 17th September 2009 this
Tribunal on the same day delivered the following :-

O R D E R

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this Original Application seeking the following
reliefs :-

1. Declare that the applicant is entitled to promotion to the
post of Ticket Collector come Train Clerk Ticket Collector cum
Train Clerk.
2. To call for the records leading up to Annexure A-6 and
quash the same.
3. Direct the respondents to promote the applicant to the
post of Ticket Collector cum Train Clerk with effect from
28.6.2005.

✓

.2.

2. Pleadings in this case are complete. However, when the matter taken up for hearing, it was noticed that some of the juniors of the applicant were not impleaded. As a result, counsel for the applicant sought permission to withdraw this O.A with liberty to file a fresh O.A.. Permission is granted. The O.A is, accordingly, dismissed as withdrawn. There shall be no order as to costs.

(Dated this the 17th day of September 2009)


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER

asp


GEORGE PARACKEN
JUDICIAL MEMBER